

**GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH**

**LOK SABHA
UNSTARRED QUESTION NO. 2211
(TO BE ANSWERED ON 23.09.2020)**

CSIR REPORTS IN PUBLIC DOMAIN

2211. SHRI V.K. SREEKANDAN:

Will the Minister of SCIENCE AND TECHNOLOGY विज्ञान एवं प्रौद्योगिकी मंत्री be pleased to state:

- (a) whether the annual reports of the Council of Scientific and Industrial Research (CSIR) have not been made available in public domain during the last five years; and**
- (b) if so, the reasons therefor and the time by which these reports are likely to be made available for public scrutiny?**

ANSWER

**MINISTER OF HEALTH AND FAMILY WELFARE; MINISTER OF SCIENCE AND TECHNOLOGY; AND MINISTER OF EARTH SCIENCES
(DR. HARSH VARDHAN)**

- (a) & (b) Yes, Sir. As per Rule-68 and 69 of the CSIR Rules & Regulations, draft of the Annual Report thereon shall be placed before the CSIR Society for its consideration and approval before the same are placed on the Table of House of the Parliament. The Annual Reports and Annual Accounts of the CSIR for the financial years 2014-15; 2015-16; 2016-17 and 2017-18 (four years) had been approved by the Governing Body (GB), CSIR in its 187th; 189th; 190th and 191st meetings held on 01.06.2016; 21.11.2017; 20.12.2018 and 26.04.2019 respectively. The CSIR Society which was reconstituted and notified vide OM No.1/1/2016/2019-PD dated 7/11/2019 in its meeting held on 14.02.2020 had approved the Annual Reports of CSIR for the years 2014-15; 2015-16; 2016-17 and 2017-18 which will be placed on the Table of House of the Parliament in the ongoing monsoon session of the parliament. After the laying on the Table of the House of the parliament, the Annual Reports of CSIR for the years 2014-15; 2015-16; 2016-17 and 2017-18 will be made available in the public domain.**
